

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No. 6118/2020
(S.W.P. No.1979/2012)

Monday, this the 26th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Tanzeer Mukhtar
Aged 28 years
s/o Mukhtar Ahmad
r/o 97 Sanat Nagar Colony Rawalpora, Srinagar
Kashmir
2. Khawar Khursheed, aged 29 years
s/o Nazir Ahmad Tantry
r/o Bohipora Kupwara, Kashmir
at present Mustafa abad Colony H. No.C-28
Old HMT Road, Srinagar Kashmir
3. Hameem Zahoor Khan
Aged 28 years
s/o Zahoor ahmad Khan
r/o 81-A, Khan Colony Channapora
Srinagar, Kashmir

..Applicants

(Mr. Mudasar Hassan, Advocate)

VERSUS

1. State of J&K through
Commissioner-cum-Secretary
Health and Medical Education Department
Civil Secretariat, Srinagar/Jammu
2. Principal, Govt. Medical College (GMC)
Srinagar

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Mr. Mudasar Hassan, learned counsel for applicants submits that the T.A. has become infructuous.



2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

April 26, 2021
/sunil/jyoti/dsn/